

जीवन बीमा निगम द्वारा राजस्थान सरकार को मकान बनाने के लिए दी गई सहायता

786. श्री नवल किशोर शर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) जीवन बीमा निगम द्वारा गत तीन वर्षों में मकान बनाने के लिए आवास वित्त समितियां को धन दिये जाने के लिए राजस्थान सरकार को कितनी वित्तीय सहायता दी गई, और

(ख) उस राशि में से कितना रूपया मकानों के बनाने पर खर्च किया गया है ?

वित्त मंत्रालय में उपसत्री (श्रीमती सुशीला रोहतगी) : (क) जीवन बीमा निगम ने राजस्थान सरकार को मकान बनाने के लिए तथा राजस्थान राज्य सहकारी आवास वित्त समिति लिमिटेड को जा श्रृण दिये है वे इस प्रकार है -

(लाख रुपये में)

	1966-70	1970-71	1971-72	1972-73
				(15-2-73 की स्थिति वा)
1 राजस्थान सरकार	80.00	50.00	80.00	5.00
2 राजस्थान राज्य सहकारी आवास वित्त समिति लिमिटेड	—	—	—	20.00 ¹

* समिति का पजीवरण 31-12-1970 का हुआ था और जीवन बीमा निगम ने इसे पहली बार 1971-72 में 55 लाख रुपये का श्रृण मजूर किया जिसमें से 20 लाख रुपये की पहली किस्त का भगतान 1972-73 में किया गया।

(ख) जीवन बीमा निगम द्वारा राज्य सरकार को दिये जाने वाले श्रृण, आवास निर्माण तथा उसमें मजूर मान योजनाओं में से किसी भी एक अथवा एक से अधिक योजनाओं के लिए है। परन्तु जीवन बीमा निगम सभी योजनाओं के लिए पूरी श्रृण सहायता की व्यवस्था नहीं कर रहा है। अतः यह कहना सम्भव नहीं है कि जीवन बीमा निगम द्वारा दिये गये श्रृण में से कितनी रकम मकानों के निर्माण पर खर्च की गयी है।

जहां तक राजस्थान राज्य सहकारी आवास वित्त समिति लिमिटेड को दिये गये श्रृणों का प्रश्न है, 20 लाख रुपये की पहली

किस्त का भगतान हाल ही में किया गया है। यह श्रृण प्राथमिक सहकारी आवास समितियों को वितरित किये जाते हैं इसलिए मांगी गयी सूचना उपलब्ध नहीं है।

Delivery of Avios to Indian Airlines by HAL

767 SHRI SAMAR MUKHERJEE Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether the Indian Airlines has informed Government that the delayed delivery of third batch of Avios aircraft by the Hindustan Aeronautics Limited, Bangalore will result in heavy losses to the airlines during the current year,

(b) if so, the reasons for the delay, and

(c) the action taken by Government to ensure prompt delivery of aircraft?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a). Yes, Sir.

(b) and (c) According to the revised delivery schedule the first of the latest batch of 10 aircraft was to be delivered to Indian Airlines in April, 1972 and the 10th aircraft in April, 1973. So far three aircraft have been received by the Corporation. Hindustan Aeronautics Ltd., Kanpur have advised Indian Airlines that there are some production problems which are being examined in consultation with their collaborators M/s. Hawker Siddely Ltd. The remaining aircraft are expected to be delivered shortly after these problems have been resolved.

Delivery of aircraft booked with H.A.L. by Indian Airlines

788. **SHRI SAMAR MUKHERJEE:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) what was the original programme of delivery of the last of the ten aircrafts for which orders were placed with HAI by Indian Airlines;

(b) whether the delivery schedule was subsequently revised and if so, when is the due date for completion of delivery, and

(c) whether the delivery is likely to be made and if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The tenth aircraft was to be delivered in September, 1972.

(b) and (c). According to the revised delivery schedule, the first aircraft was to be delivered in April, 1972 and the tenth aircraft in April, 1973. So far three aircraft have been received. Hindustan Aeronautics Ltd., Kanpur, have advised Indian Airlines that there are some production problems which are being examined in consultation with their collaborators M/s. Hawker Siddely Ltd. The remaining aircraft are expected

to be delivered shortly after these production problems have been resolved.

Tenure of Office held by General Manager of Subsidiary Bank under State Bank of India (Subsidiary Banks) Act.

789. **SHRI SAMAR MUKHERJEE:** Will the Minister of FINANCE be pleased to state whether under State Bank of India (Subsidiary Banks) Act, the General Manager of a Subsidiary Bank cannot hold office for a period exceeding 4 years?

THE MINISTER OF FINANCE (SHRI YESWANTRAO CHAVAN): In terms of section 29(3) (b) of the State Bank of India (Subsidiary Banks) Act, 1959, the general manager of a subsidiary bank shall hold office for such term not exceeding four years and subject to such conditions as the State Bank may, with the approval of the Reserve Bank, specify at the time of his appointment. However, under sub-section (4) of section 29 of the said Act, the general manager vacating his office is eligible for re-appointment.

Export of Products manufactured by Small Scale Sector

790 **SHRI K. LAKKAPPA:**
SHRI P. M. MEHTA

Will the Minister of COMMERCE be pleased to state:

(a) whether his Ministry has taken a series of measures to step up export of products manufactured by the Small Scale sector; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) Government have taken various measures to step up export of products manufactured by small scale